NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

C.P. (IB)/350(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **QLIKTECH INDIA PRIVATE LIMITED V/s INSPIRA ENTERPRISE INDIA LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Shyam Kapadia, Advocate a/w Ms. Rashika Bajpai, Advocate i/b Khaitan & Co. appeared for the Petitioner.
2. Mr. Rohit Gupta, Advocate a/w Mr. Harsh Moojani, Mr. Arjun Sawant, Adv. Samsha Garud, Ms. Nandita Shah, Mr. Atharva Gada, Advocates i/b Jayakar & Partners appeared for the Respondent.
3. Heard Counsel appearing for both sides and **Reserved for Order**.
4. Both parties are at liberty to place on record their written notes of argument within one week.
5. List on **23.07.2024** for taking on record written notes of arguments only.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna